

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 09.10.2023**

**COURT OF REGISTRAR**

## **CASES SHALL BE HEARD ONLY IN PHYSICAL MODE**

**11:30 A.M.**

**For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
<b>1.</b>	I.A. No. 4681 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Neeraj Mishra & Anr. Vs. Arena Superstructures Pvt. Ltd. & Anr.	Tanweer Alam
<b>2.</b>	I.A. No. 4682 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Apurva Kamdar Vs. Hotel Horizon Pvt. Ltd. & Anr.	Mitika Agarwal
<b>3.</b>	I.A. No. 4713 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	The Deputy Commissioner Vs. Fanendra Harakchand Munot	Anushree Narain
<b>4.</b>	I.A. No. 4674 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Assistant Commissioner of CGST & Central Excise Vs. Devendra Singh	Sangeeta Mishra
<b>5.</b>	I.A. No. 4673 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Assistant Commissioner of CGST & Central Excise Vs. Devendra Singh	Sangeeta Mishra
<b>6.</b>	I.A. No. 4680 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Mahipal Singh Vs. The Indure Pvt. Ltd.	Shashwat Singh Gaur
<b>7.</b>	I.A. No. 4679 of 2023 in Comp. App. (AT) No. __ of 2023	Mahendra C. Shah Vs. Champak K. Mehta & Ors.	Diwakar R. Singh

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**Assistant Registrar**